NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 78/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Shree Janki Fashions Pvt Ltd.

Shree Ranisati Processors Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHIRLY R. DANC PCS PROCESSION IN THE PROPERTY OF THE PRO

2.

ORDER

Learned PCS Mr. Dhiren Dave present for Applicants.

CA certificate with list of creditors filed. L 1305 Company

Affidavit of 5 shareholders filed. At The why the

Heard arguments of Learned Counsel for Applicants.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.